the minority communities. Uniform Civil Code can be introduced only when the initiative for the same comes from the minority communities themselves. However, the Government has been receiving representations from various sections of the minority communities for certain amendments in their personal laws. It will be the endeavour of the Government to ascertain the majority view of those communities by starting a dialogue with them.

Drinking Water projects in Rajasthan with World Bank assistance

421. SHRI SANTOSH BAGRODIA: Will the Minister of WATER RESOUR CES be pleased to state what are the de tails of the amount given by World Bank for the drinking water projects in Rajas than during the last three years, year-wise and also the funds provided under "The National Water Management Project" dur ing the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANOBHAI KOTADIA): The World Bank had not committed any funds for drinking water projects in Rajasthan during the last three years. The National Water Management Project being implemented by the Ministry of Water Resources with World Bank assistance is a project for irrigation improvements and is not applicable to 'Drinking Water Projects' in Rajasthan.

Use of colour in processed food item

422. SHRI SANTOSH BAGRODIA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state the rea sons for which Government have not yet taken any preventive steps regarding the use of colours by the manufacturers of processed food items and confectionary and also the reasons for which no study has been made to find out their effects on the health of the consumers so far?

THE MINISTER OF TEXTILES WITH ADDITIONAL CHARGE OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): Under the Prevention of Food Adulteration Rules it is provided that all food colours must be com-pulsorily certified by the Bureau of Indian Standards. The Food (Health) Authori-rities of States/Union Territories have been requested from time ot time to keep a vigil on use of non-permitted colours in food. Colours under Pretention of Food Adulteration Rules are allowed keeping in view the recommendation of Expert Group under the Ministry of Health which takes into account studies carried out by WHO| FAO| Codex International.

Setting up of national small unit banks

423. SHRI SANTOSH BAGRODIA: Will the FINANCE MINISTER be pleased to state:

(a) whether Government propose to set up national small unit banks;

(b) if so, what is the number of such small unit banks proposed to be set up to Rajasthan; and

(c) what are the proposed location thereof and 'by when these banks are likely to be set up?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (c) A Bill for setting up of Small Industries Development Bank of India (SIDBI) was passed by both houses of Parliament and it had received the assent of the President of India on the 25th October, 1989. The SIDBI would function as a principal financial institution for promotion, financ-ling and deveopment of indstries in the Small Scale Sector. It is proposed that it will have an Office in each State of the country.

Number of dowry death cases pending in High Courts

424. SHRI SANTOSH BAGRODIA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) what is the number of dowry death cases at present pending in High Courts, Court-wise;

(b) what are the reasons therefor; and

727 R. S. —6.